

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M K S OIL PRIVATE LIMITED Date of Commencement of Liquidation: 15-09-2025; List of Stakeholders as on Date: 11-08-2026; Name of IP: Mr. Pawan Kumar Garg; Process Number: 1; Last 5 digit of registration number: 11069

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1015150		1015150				NA
2	Liquidation costs incurred till date		729500		727966				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	4703781	2	4565758		138023		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	33310750	3	33310750				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	6558496	1	6558496				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	46317677	6	46178120	0	138023	0	